

ORDER SHEET  
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD

42/2 ✓

.....Case.....No.....275187(T).....of 198 ..

.....Vs.....

| Sl.No. of order | Date of order | ORDERS WITH SIGNATURE                                                                                                                                                                                                                                                          | Office Notes as to action (if any) taken on order |
|-----------------|---------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------|
|                 | 1-3-88        | <p><u>D.A. (3)</u></p> <p>Shri K.C. Sinha files his vakalatnama on behalf of respondent office to report whether the office was sent fresh notices as ordered on 30/10/87, 7/12/87 and 8/2/88 to the parties. Put up on 25-3-88</p> <p style="text-align: right;">D.A. (3)</p> |                                                   |
|                 |               | <p><u>Office Report</u></p> <p>Notices were issued as ordered on 30/10/87, 8.2.7.12.87 &amp; 8.2.88. Copy are attached with it.</p>                                                                                                                                            |                                                   |
| 253000          |               | <p><u>DA</u></p> <p>no one is appearing for applicant since his fees paid. In the interest of justice, send fresh notice again to the applicant as well as through his counsel firm</p> <p>6.5.00</p> <p style="text-align: right;">DA</p>                                     | NW                                                |